

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015,  
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015 AND  
APPEAL NO. 60 OF 2017**

**Dated: 16<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015**

**Samalkot Power Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal for R-2  
  
Ms. Meghana Aggarwal for R-3  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Matru Gupta  
Ms. Aastha Chawla

**APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015**

**M/s Spectrum Power Generation Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Matru Gupta  
Ms. Aastha Chawla

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. M.G.Ramachandran  
Ms. Poorva Saigal for R-2

Ms. Meghana Aggarwal for R-4

**APPEAL NO. 60 OF 2017**

**Power Grid Corporation of India Ltd.**

.... **Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant(s) :

Mr. M.G.Ramachandran  
Ms. Poorva Saigal

Counsel for the Respondent(s) :

Mr. Sethu Ramalingam for R-1

Ms. Meghana Aggarwal for R-2

Mr. Sanjay Sen, Sr. Adv.

Mr. Matru Gupta

Ms. Aastha Chawla for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **26.07.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**